

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 840 of 2011**

Ghamiya Devi

.....

..... **Petitioner**

**Versus**

C.C.L. & Ors.

..... **Respondents**

-----

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

-----

For the Petitioner

: Mr. Jitendra Tripathi, Advocate

For the Respondent-C.C.L

: Mrs. Darshana Poddar Mishra, Advocate

For the Respondent No. 5

: Mr. G.C. Jha, Advocate

.....

**16/ Dated: 24/07/2020:**

Heard Jitendra Tripathi, the learned counsel for the petitioner, Mrs. Darshana Poddar Mishra, learned counsel for the respondent-CCL and Mr. G.C. Jha, learned counsel for the respondent no. 5.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Due to paucity of time, it is not possible to hear the matter today.

Post this matter on 18.08.2020.

**(Sanjay Kumar Dwivedi, J.)**